## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 96 OF 2015**

Dated: 4<sup>th</sup> December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Kerala State Electricity Board Ltd. .... Appellant(s)

**Versus** 

Kerala State Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Mr. Mukund P.Unnay

Mr. P.V.Dinesh

Counsel for the Respondent(s) : \_

<u>ORDER</u>

List the matter for hearing on <u>03.01.2019</u>, as requested.

(Ravindra Kumar Verma)
Technical Member

(Justice N.K. Patil)
Judicial Member

bn/kt